NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/236/ (IB)/2017

NAME OF THE PETITIONER(S)

: EXPRESS ROADWAYS PVT LTD

NAME OF THE RESPONDENT(S)

: CETHAR LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PJ RISHIKESH PJ SRI CLANGSH 9841188677

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ORDER

Counsel representing both the parties are present and stated that Mr Venkataramanarao Nagarajan, was appointed as IRP in CP 511/IB/2017 vide order dated 19.07.2017 passed by the Division Bench where the respondent is a party and filed copy of the said order. In view of the submissions, the petitioner is directed to make his submissions before the IRP. Accordingly the matter is closed.

(K. Anantha Padmanabha Swamy)
Member (Judicial)